

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: TCP/411/ (IB)/2017 PETITION NUMBER

: SRL ADVISORS LLP NAME OF THE PETITIONER(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD NAME OF THE RESPONDENT(S)

UNDER SECTION : 433 (e)(f)

**SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

Aashih Jain Wonen Fee Sueen & Sugar

For perpondent

S. T. K. Bharkar

Monica Chopda-R

**ORDER** 

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted a revised schedule for payment; copy of which is given to the Counsel for the Applicant. Counsel for the Applicant seeks time to have the instructions from his client. At request, time is enlarged. Put up on 22.01.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)